

Dak Register on 01/01/2018

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Dia ry No.	Date of Rece ipt	No./Name of Document Received	Source	Particulars of documents	Sect ion to whi ch sent	Name	Ac tio n Ta ke n	Li n k Fi le
1/2 018	01/0 1/20 18	PF/SRM/CEGAT/MU M/2016-17	T. VISWAPRAKAS H, DEPUTY REGISTRAR, CESTAT, MUMBAI	PAY FIXATION OF MRS. SUGANDHA R. MOKAL, SR. P.S. CESTAT, MUMBAI	DR(A)			
2/2 018	02/0 1/20 18	CESTAT/WZB/MUM/ 2017	T. VISWAPRAKAS H, DEPUTY REGISTRAR, CESTAT, MUMBAI	REPLY OF COMPLAINTS DTD. AGAINST SPS/PA OF CESTAT, MUMBAI	DR(A)			
3/2 018	02/0 1/20 18	NIL	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HO O, CESTAT, ALLAHABAD	FORWARDING OF JOINING REPORT IN R/O SHRI ROHIT KUMAR SHUKLA, ASST. REGISTRAR	DR(A)			
4/2 018	02/0 1/20 18	NIL	R. RAVICHANDR AN, MTS	REGARDING EXTENSION OF LEAVE	DR(A)			
5/2 018	02/0 1/20 18	01/CESTAT/BANG/S KT DTD. 26.12.2017	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	FORWARDING OF LEAVE APPLICATION REGARDING	DR(A)			
6/2	02/0	01/ESTT./CESTAT/K	T. K. SARKAR,	OFFICE	DR(A)			

018	1/20 18	OL/98	DEPUTY REGISTRAR, CESTAT, KOLKATA	ORDER REGARDING RELIEVING OF SHRI SHOMEJIT MUKHERJEE, SPS	A)			
7/2 018	02/0 1/20 18	NIL	SAKAL DEO SAH, COURT MASTER	FORM OF APPLICATION FOR LEAVE	DR(A)			
8/2 018	02/0 1/20 18	NIL	MANOJ KR. SHARMA, COMPUTER SECTION, CESTAT, DELHI	FORM OF APPLICATION FOR 05 DAYS EL	DR(A)			
9/2 018	02/0 1/20 18	NIL	PUSHKAR SINGH, MTS	APPLICATION REGARDING 03 DAYS CL	DR(A)			
10/ 201 8	02/0 1/20 18	NIL	MANOJ KR. SHARMA, UDC	JOINING REPORT	DR(A)			
11/ 201 8	02/0 1/20 18	NIL	RANJU MADHRA, SR. P.S.	APPLICATION FOR EL AND COMMUTED LEAVE	DR(A)			
12/ 201 8	02/0 1/20 18	IV(16)R/MISC.CORR./ UDR/01/2016/PT- I/15923	PEEYOUSH BHATI, JOINT COMMISSIONE R	REQUEST FOR PROVIDING CERTIFIED COPY OF FINAL ORDER REGARDIGN	DR(A)			
13/ 201 8	02/0 1/20 18	III(20)RC/CESTAT/JB P/609/2017-18	PRAMOD KR. AGRAWAL, COMMISSIONE R, CGST & CENTRAL EXCISE, JABALPUR	REPLY IN APPEAL NO. ST/51632/2017	DR(A)			
14/ 201 8	02/0 1/20 18	215/SSC-CR/2016- NOM(CGL)Y2	REGIONAL DIRECTOR/DEP UTY DIRECTOR, STAFF	FORWARDING OF DOSSIER OF SELECTED CANDIDATE FOR THE POST	DR(A)			

			SELECTION COMMISSION, CENTRAL REGION	OF UDC IN CGL 2016				
15/2018	02/01/2018	NIL	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING OF APAR/ACRS	DR(A)			
16/2018	02/01/2018	VIII(28)CESTAT/03/2016/7957	S.C. AGARWAL, COMMISSIONER, REVENUE OFFICE, JAIPUR	SEEKING CERTIFIED COPY OF FINAL ORDER NO. C/A/56431/2017-CU(DV) DTD. 22.05.2017	DR(J)			
17/2018	02/01/2018	III(20)ARC/OIA/APP/1137/2012/12317	AASKASH SINGHAI, DEPUTY COMMISSIONER(REVIEW)	DEPARTMENTAL APPEAL NO. C/3391/2012 IN THE MATTER OF CCE, INDORE VS HINDUSTAN MOTORS LTD	DR(J)			
18/2018	02/01/2018	01/CESTAT/BANG/SSG	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	FORWARDING OF HOME TOWN LTC CLAIM	Account Section			
19/2018	02/01/2018	NIL	SANJEEV SRIVASTAV, CHIEF CONTROLLER OF ACCOUNTS	REGARDING CORRECTIVE MEASURES FOR SETTLEMENT/ COMPLIANCE OF OUTSTANDING AUDIT PARAS OF CESTAT	Account Section			

				KOLKATA AND SUBMISSION OF COMPLIANCE REPORT				
20/2018	02/01/2018	33/CESTAT/HYD/TOUR/16/286	KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT, HYDERABAD	FORWARDING OF AIR FARE CHARGES CERTIFICATE IN R/O SHRI KRIPA SHANKER, ASSTT. REGISTRAR & HIS FAMILY	Account Section			
21/2018	02/01/2018	11/14/2017-IFU.III	CHANDAN MISHRA DWIVEDI, DIRECTOR (FIN-REV)	UTILISATION OF OTHER THAN OFFICE EXPENSES(OTHER) HEAD FOR PAYMENT OF SALARY TO OUTSOURCED STAFF	Account Section			
22/2018	03/01/2018	NIL	S.K. MOHANTY, MEMBER (J)	REQUEST FOR PERMISSION FOR PRONOUNCEMENT OF FINAL ORDER	PA			
23/2018	03/01/2018	NIL	M. K. SINHA, ASST. REGISTRAR	LIST OF MA(ROM) WHICH ARE PENDING	PA			
24/2018	03/01/2018	NIL	BINEESH KR. K.S. DEPUTY REGISTRAR	ONE DAY ON 27.12.2017	DR(A)			
25/2018	03/01/2018	NIL	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING OF COPY OF NOTESHEET	PA			

26/ 201 8	03/0 1/20 18	NIL	RAJENDER PRASAD, AO	REG. ONE DAY CL FOR 18.12.2017	DR(A)			
27/ 201 8	03/0 1/20 18	NIL	RAJENDER PRASAD, A.O.	APPLICATION FOR EARNED LEAVE AND JOINING REPORT	DR(A)			
28/ 201 8	03/0 1/20 18	01/ESTT./CESTAT/K OL/98	T.K. SARKAR, DEPUTY REGISTRAR, CESTAT, KOLKATA	OFFICE ORDER REGARDING RELIEVING OF SI SHOMEJIT MUKHERJEE, SPS	DR(A)			
29/ 201 8	03/0 1/20 18	R/2015	SHRI RAJU, MEMBER (TECH)	APPLICATION FOR ONE DAY RH	DR(A)			
30/ 201 8	03/0 1/20 18	NIL	DEVENDER SINGH, MEMBER (T)	REGARDING ONE DAY EL FOR 27.12.2017	DR(A)			
31/ 201 8	03/0 1/20 18	NIL	DEVENDER SINGH, MEMBER (T)	REGARDING HEADQUARTE R LEAVE PERMISSION	DR(A)			
32/ 201 8	03/0 1/20 18	NIL	TARGET MATHEMATICS , VASANT VIHAR, GWALIOR	APPEAL AGAINST O.I.A. NO. BHO-EXCUS- 001-APP-334- 17-18	Tec nic al Offi cer			
33/ 201 8	04/0 1/20 18	C-8(1)/COURT CASES/R. RAVICHANDRAN/20 17	L. MANOHAR, ASSISTANT REGISTRAR, CESTAT, CHENNAI	BILL FOR PROFESSION FEE OF SHRI CHANDRASEK ARAN, V, SPC	DR(A)			
34/ 201 8	04/0 1/20 18	NIL	R. RAJAKANNU, UNDER SECRETARY (ND-III)	RECRUITMEN T TO THE POST OF MULTI TASKING (NON- TECHNICAL)	DR(A)			

				STAFF EXAMINATION, 2016-CLARIFICATION REG. COLOUR BLIND CANDIDATES				
35/2018	04/01/2018	NIL	ANITHA JAYAKUMAR, SR. PS	JOINING REPORT	DR(A)			
36/2018	04/01/2018	NIL	S.K. MOHANTY, MEMBER (J)	JOINING REPORT	DR(A)			
37/2018	04/01/2018	NIL	MADHU MOHAN DAMODHAR, MEMBER(T)	JOINING REPORT	DR(A)			
38/2018	04/01/2018	06/WO/WASTE PAPERS/CESTAT/10	MOHINDER SINGH, DY. REGISTRAR(J)	OFFICE ORDER TO ATTEND THE WEEDING OUT WORK IN RECORD SECTION	PA			
39/2018	04/01/2018	NIL	SH. ASHOK JINDAL, MEMBER(J), CESTAT, CHANDIGARH	REG. TOUR REQUEST FROM CHANDIGARH TO NEW DELHI	PA			
40/2018	04/01/2018	TOUR/CHD/M(J)	SH. ASHOK JINDAL, MEMBER (J)	TOUR REQUEST FROM CHANDIGARH TO NEW DELHI ON 22 AND 23 JAN	PA			
41/2018	04/01/2018	D-6(1)WEEKLY DISPATCH OF ORDERS/ 2014	ASSISTANT REGISTRAR, CESTAT, CHENNAI	WEEKLY DISPATCH STATEMENT REGARDING	Computer Cell			
42/	04/0	D-6(1)WEEKLY	ASSISTANT	WEEKLY	Com			

2018	1/2018	DISPATCH OF ORDERS/2014	REGISTRAR, CESTAT, CHENNAI	DISPATCH STATEMENT REG.	puter Cell			
43/2018	04/01/2018	NIL	B. RAVICHANDRAN, MEMBER (T)	DISPOSAL STATEMENT FOR THE MONTH OF DECEMBER, 2017	puter Cell			
44/2018	04/01/2018	NIL	S.K. MOHANTY, MEMBER(J)	DISPOSAL STATEMENT FOR THE MONTH OF DECEMBER, 2017	puter Cell			
45/2018	04/01/2018	D-6(1) WEEKLY DISPATCH OF ORDERS/ 2014	ASSISTANT REGISTRAR, CESTAT, CHENNAI	WEEKLY DISPATCH STATEMENT REG.	puter Cell			
46/2018	04/01/2018	RTI/P-195/10522/17/R22134	R. K. JAIN, PRESIDENT, EXCISE AND CUSTOMS BAR ASSOCIATION	MY RTI APPLICATION NO. RTI/10522/17 DTD 24/11/17	PA			
47/2018	04/01/2018	CESTAT/AHD/MISC/ORDER SEC./06	UMA SHANKAR VERMA, ASSISTANT REGISTRAR, CESTAT, AHMEDABAD	TO FORWARD THE LIST OF DECIDED CASES REPRESENTED BY M/S LAKSHMIKUMARAN AND SRIDHARAN LAW FIRM IN R/O CESTAT, AHMEDABAD	PA			
48/2018	04/01/2018	NIL	RAJENDER PRASAD, A.O.	INCREASE OF DA- ENCASHMENT OF EL- PAYMENT OF BALANCE	DR(A)			
49/2018	04/01/2018	01/CESTAT/BANG/S KT	SANTOSH KUMAR	FORWARDING OF LEAVE	DR(A)			

8	18		TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	APPLICATION				
50/2018	04/01/2018	50050/232/2017-AD.1A	R.K. JHA, UNDER SECRETARY TO THE GOVT. OF INDIA	OFFICE MEMORANDUM FOR FORWARDING OF LIST OFFICERS	DR(A)	CT		
51/2018	04/01/2018	NIL	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING OF APPLICATION OF PAY FIXATION	DR(A)			
52/2018	04/01/2018	NIL	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	TRANSFER OF SHRI MANOJ KUMAR, LDC SUBJECT TO POSTING OF SUBSTITUTE	DR(A)			
53/2018	04/01/2018	01/CESTAT/BANG/SKT	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	REG. GRANT OF ANNUAL INCREMENT	DR(A)			
54/2018	04/01/2018	NIL	SH. BINEESH KR. K.S., DEPUTY REGISTRAR(ADMIN)	REG. ARREAR OF LEAVE ENCASHMENT	DR(A)			
55/2018	04/01/2018	01/CESTAT/BANG/R	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	PENDENCY STATEMENT FOR THE MONTH DEC-2017	Technical Officer			
56/2018	04/01/2018	CESTAT/MUM/STAT/2016	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT,	SUBMISSION OF STATEMENT OF DISPOSAL FOR THE	Technical Officer			

			MUMBAI	MONTH OF DECEMBER, 2017				
57/2018	04/01/2018	7(STAT)CESTAT/CAL/06	DEPUTY REGISTRAR, CESTAT, KOLKATA	INSTITUTION, DISPOSAL AND PENDENCY ETC FOR THE MONTH OF DECEMBER, 2017	Technical Officer			
58/2018	04/01/2018	NIL	UMA SHANKAR VERMA, ASSISTANT REGISTRAR, CESTAT, AHMEDABAD	WEEKLY DISPATCH ORDER REPORT OF JUDICIAL ORDERS	Computer Cell			
59/2018	04/01/2018	NIL	S.C.DAS, SR. P.S., CESTAT, AHMEDABAD	INFO REGARDING RESERVE ORDERS AS ON 29.12.2017	PA			
60/2018	04/01/2018	CESTAT/AHD/DISPOSAL STATEMENT/06/2016/505	U.S. VERMA, ASST. REGISTRAR, CESTAT, AHMEDABAD	DISPOSAL STATEMENTS OF CESTAT, AHMEDABAD	Computer Cell			
61/2018	04/01/2018	CESTAT/AHD/DISPOSAL STATEMENT/06/2016/505	U.S. VERMA, ASST. REGISTRAR, CESTAT, AHMEDABAD	DISPOSAL STATEMENTS OF CESTAT, AHMEDABAD	Computer Cell			
62/2018	04/01/2018	01/CESTAT/BANG/JUDL	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	DETAILS OF DISPOSED CASES FOR THE MONTH OF DEC 2017	DR(J)			
63/2018	04/01/2018	7(STAT)/CESTAT/KOL/06	T.K. SARKAR, DY. REGISTRAR	REG. TOTAL NO. OF SINGLE MEMBER CASE	DR(J)			

				PENDING AS ON 01.1.18				
64/2018	04/01/2018	7(STAT)/CESTAT/KO L/06	T.K. SARKAR, DY. REGISTRAR	REG. TOTAL NO. OF SINGLE MEMBER CASE PENDING AS ON 01.1.18	DR(J)			
65/2018	04/01/2018	NIL	ARCHANA WADHWA, MEMBER(J)	APPLICATION FOR EL FROM 11.01.18 TO 12.01.18	DR(A)			
66/2018	05/01/2018	50050/295/2017-AD.IC(CESTAT)	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	FINANCIAL SANCTION FOR CIVIL WORK AND ELECTRICAL WORK AT CESTAT KOLKATA	DR(A)			
67/2018	05/01/2018	NIL	SEEMA SADANA, SPS	APPLICATION FOR HALF DAY CL	DR(A)			
68/2018	05/01/2018	NIL	P. K. CHOUDHARY, MEMBER(J), CESTAT, KOLKATA	REQUEST FOR ONE DAY CL ALONG WITH STATION LEAVE PERMISSION	DR(A)			
69/2018	05/01/2018	NIL	RAMESH NAIR, MEMBER (J)	APPLICATION FOR ONE DAY CL	DR(A)			
70/2018	05/01/2018	NIL	P. K. CHOUDHARY, MEMBER(J)	DISPOSAL STATEMENT FOR THE MONTH OF DECEMBER, 2017	Computer Cell			
71/2018	05/01/2018	NIL	K. BANERJEE, SR. P.S., CESTAT, EZB, KOL	DISPOSAL STATEMENT FOR THE PERIOD DATE-	Computer Cell			

				01.12.2017				
72/ 201 8	05/0 1/20 18	NIL	MADHU MOHAN DAMODHAR, MEMBER(T), CESTAT, CHENNAI	INFO. REG. RESERVED ORDERS FOR THE MONTH OF DECEMBER, 2017	PA			
73/ 201 8	05/0 1/20 18	NIL	MS. SULEKHA BEEVI C.S., MEMBER (J)	INFO. REG. RESERVED ORDERS FOR THE MONTH OF NOV, 2017	PA			
74/ 201 8	05/0 1/20 18	NIL	SH. DEVENDER SINGH M(T), CHANDIGARH	PRONOUNCE MENT OF ORDER	PA			
75/ 201 8	08/0 1/20 18	NIL	SEEMA SADANA, SPS	ELECTRICITY BILLS FOR DEC, 2017 FOR FLAT NO. D- 25/26	DR(A)	CT		
76/ 201 8	08/0 1/20 18	NIL	RAMESH CHANDRA SHUKLA, ADVOCATE	REGARDING PAYMENT OF PENDING LEGAL FEE BILLS.	DR(A)			
77/ 201 8	08/0 1/20 18	23(51)/TRANS/CEST AT/ADMN/2014- VOLII/12	T.K. SARKAR, DEPUTY REGISTRAR, CESTAT, KOLKATA	FORWARDING OF COPY OF BIOMETRIC ATTENDANCE	DR(A)			
78/ 201 8	08/0 1/20 18	NIL	T. K. SARKAR, DEPUTY REGISTRAR, CESTAT, KOLKATA	FORWARDING OF LEAVE RECORD OF SHRI S. K. VERMA, ASSTT. REGISTRAR	DR(A)			
79/ 201 8	08/0 1/20 18	33/CESTAT/BANG/O SP	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT,	MONTHLY STATEMENT OF PAYMENT TO OUTSOURCED	DR(A)	CT		

			BANGALORE	STAFF				
80/ 201 8	08/0 1/20 18	NIL	DEVENDER SINGH, MEMBER (T), CESTAT, CHANDIGARH	REQUEST FOR VOLUNTARY RETIREMENT FROM SERVICE- NOTICE REGARDING	DR(A)			
81/ 201 8	08/0 1/20 18	A-50050/268/2017- AD.IC(CESTAT)	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	EXTENSION OF DEPUTATION PERIOD IN R/O SHRI SUNIL KR, T.O. FOR THE SIXTH YEAR	DR(A)			
82/ 201 8	08/0 1/20 18	18(1)/MISC/CESTAT/ ALD/2015-PARTII	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HO O	IMPLEMENTA TION OF MACP SCHEME IN CESTAT REG.	DR(A)			
83/ 201 8	08/0 1/20 18	NIL	N. NAGARESH, ASST. SOLICITOR GENERAL OF INDIA, HIGH COURT OF KERALA	FOR APPOINTING SR. CENTRAL GOVT. COUNSEL IN THE CASE OF SH. E. SREEDHAR, SUPDT, KOCHI IN O.A. NO. 944.2017 V/S UNION OF INDIA & OTHERS- RED.	DR(A)			
84/ 201 8	08/0 1/20 18	19011/12/2016- AD.IC(CESTAT)(PT)	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	ONE DAY CASUAL LEAVE AND REQUEST FOR AVAILING LTC IN R/O JUSTICE, DR. SATISH CHANDRA,	DR(A)			

				PRESIDENT, CESTAT				
85/ 201 8	08/0 1/20 18	01/CESTAT/BANG/JU DL.	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	PENDENCY POSITION FOR SINGLE MEMBER CASES REG.	DR(A)			
86/ 201 8	08/0 1/20 18	36/(1)/MISC JUDICIAL/CESTAT/A LD 2015	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HO O	PENDING OF SINGLE MEMBER BENCH CASES	DR(A)			
87/ 201 8	08/0 1/20 18	NIL	DR. D.M. MISRA, MEMBER(J)	PERMISSION FOR AVAILMENT OF LTC FOR THE BLOCK YEAR 2018-19 IN R/O SON SHRI PRIYABRAT MISRA	DR(A)			
88/ 201 8	08/0 1/20 18	NIL	ASHOK JINDAL, MEMBER (J)	REG. STATION LEAVE	DR(A)			
89/ 201 8	08/0 1/20 18	NIL	MADHU MOHAN DAMODHAR, MEMBER (T)	REG. JOINING REPORT	DR(A)			
90/ 201 8	08/0 1/20 18	NIL	ARCHANA WADHWA, MEMBER(J)	REG. AVAILING RH	DR(A)			
91/ 201 8	08/0 1/20 18	NIL	DEVENDER SINGH, MEMBER (T)	REG. REQUEST FOR STATION LEAVE	DR(A)			
92/ 201 8	08/0 1/20 18	NIL	DEVENDER SINGH, MEMBER (T)	APPLICATION FOR HALF DAY CL	DR(A)			
93/ 201 8	08/0 1/20 18	NIL	ANIL G. SHAKKARWAR , MEMBER (T)	DISPOSAL STATEMENT FOR THE MONTH OF	Com pute r Cell			

				DECEMBER-2017				
94/2018	08/01/2018	NIL	DEVENDER SINGH, MEMBER (T)	DISPOSAL STATEMENT FOR THE MONTH OF DECEMBER, 2017	Computer Cell			
95/2018	08/01/2018	NIL	ANIL CHOUDHARY, MEMBER (J)	DISPOSAL STATEMENT FOR DECEMBER, 2017	Computer Cell			
96/2018	08/01/2018	NIL	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	BENCH WISE DISPOSAL OF CASES DURING DECEMBER-2017	Technical Officer			
97/2018	08/01/2018	21/CESTAT/HYD/M-STAT/15	KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT, HYDERABAD	MONTHLY STATEMENT FOR THE MONTH OF DECEMBER, 2017	Technical Officer			
98/2018	08/01/2018	NIL	RASHID KHAN, ELECTRICAL & CIVIL CONTRACTOR	FINAL HEARING FIXED ON 03.01.2018 AT 10.30 A.M. IN THE APPEAL CASE NO. ST/51891/2017-ST(SM)	AR/SM			
99/2018	08/01/2018	NIL	M. K. JAISWAL, UNDER SECRETARY (IFU-III)	STATEMENT SHOWING PROVISIONALLY ACCEPTED PROVISIONS IN REVISED ESTIMATES 2017-18	Account Section			
100/20	09/01/20	NIL	T. K. SARKAR, DEP	FORWARDING OF SERVICE	DR(A)			

18	18		REGISTRAR, CESTAT, KOLKATA	BOOK IN R/O SHRI SHOMEJIT MUKHERJEE, SPS				
101 /20 18	09/0 1/20 18	NIL	MUKESH GUPTA, ASSTT. REGISTRAR, CESTAT, CHANDIGARH	SERVICE BOOK OF MR. BALBIR CHAND	DR(A)			
102 /20 18	09/0 1/20 18	42/PERSN/CESTAT/C AL/2013	T. K. SARKAR, DEP REGISTRAR, CESTAT, KOLKATA	FORWARDING OF SERVICE BOOK OF SHRI K. BANERJEE	DR(A)			
103 /20 18	09/0 1/20 18	NIL	ATIN SHARMA, MTS	JOINING REPORT	DR(A)			
104 /20 18	09/0 1/20 18	NIL	MANAS KR. SINHA, ASSTT. REGISTRAR, CESTAT, MUMBAI	ISSUANCE OF CERTIFICATE REG.	DR(A)			
105 /20 18	09/0 1/20 18	NIL	RAJENDER PRASAD, A.O.	FORWARDING OF DE-2 FORM- UPGRADED AS PER 7 CPC	DR(A)			
106 /20 18	09/0 1/20 18	18(1)/MISC/CESTAT/ ALD/2015-PARTII	ROHIT KR. SHUKLA, ASSTT. REGISTRAR/HO O	FORWARDING OF EARNED LEAVE APPLICATION IN R/O HON. MEMBER (J) MS ARCHANA WADHWA	DR(A)			
107 /20 18	09/0 1/20 18	18(1)/MISC/CESTAT/ ALD/2015-PARTII	ROHIT KR. SHUKLA, ASSTT. REGISTRAR/HO O	FORWARDING OF EARNED LEAVE APPLICATION IN R/O HON. MEMBER (J) MS ARCHANA WADHWA	DR(A)			

108	09/0 /20 18	NIL	ROHIT KUMAR SHUKLA, ASSTT. REGISTRAR/HO O, CESTAT, ALLAHABAD	OFFICE ORDER REG. JOINING OF SHRI SHOMEJIT MUKHERJEE	DR(A)			
109	09/0 /20 18	NIL	ALOK KR. GUPTA, BANARAS	LETTER FROM ALOK KR. GUPTA REG. SELL OF ORDER COPIES	DR(A)			
110	09/0 /20 18	2(3)/P.F./RKS/CESTA T/ALLD/2017	ROHIT KR. SHUKLA, ASSTT. REGISTRAR/HO O	FORWARDING OF LEAVE RECORDS IN R/O ASSTT. REGISTRAR, CESTAT, ALLAHABAD	DR(A)			
111	09/0 /20 18	NIL	ROHIT KR. SHUKLA, ASSTT. REGISTRAR/HO O	SUBMISSION OF PROOF OF SALARY PAYMENT TO OUTSOURCED STAFF	DR(A)	CT		
112	09/0 /20 18	NIL	ROHIT KR. SHUKLA, ASSTT. REGISTRAR,	FORWARDING OF APARS UP TO YEAR 2017	DR(A)			
113	09/0 /20 18	NIL	S. K. VERMA, ASSTT. REGISTRAR, CESTAT, KOLKATA	FORWARDING OF APAR OF M/S DHEERAJ LAL (COURT MASTER)	DR(A)			
114	09/0 /20 18	NIL	CESTAT, CHENNAI	EMPLOYEE WISE ATTENDANCE DETAILS FROM 01/01/17 TO 31/1/17	DR(A)			
115	09/0 /20 18	NIL	SUNIL KUMAR, T.O.	JOINING REPORT	DR(A)			

116	09/0 /20 18	NIL	CHANDER KANTA, SR. P.S.	JOINING REPORT WITH EL APPLICATION	DR(A)			
117	09/0 /20 18	NIL	KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT, HYDERABAD	PAY FIXATION AS ON 01.01.2006	DR(A)			
118	09/0 /20 18	NIL	SURESH KUMAR, COURT MASTER, CESTAT, HYDERABAD	PAY FIXATION AS ON 01.01.2006	DR(A)			
119	09/0 /20 18	10/CESTAT/BANG/A DMN	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	REQUESTING FOR ADMINISTRAT ION APPROVAL FOR CREATION OF NEW CHAMBERS	DR(A)			
120	09/0 /20 18	01/CESTAT/BANG/R R	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	CLARIFICATI ON OF DISPOSAL STATEMENT FOR THE MONTH OF DEC-17	DR(A)			
121	09/0 /20 18	01/CESTAT/BANG/S KT	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	FORWARDING OF LEAVE RECORDS IN R/O ASST. REGISTRAR, CESTAT, BANGALORE	DR(A)			
122	09/0 /20 18	01/CESTAT/BANG/A PAR	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT,	FORWARDING OF APARS UP TO 2017, CESTAT, BANGALORE	DR(A)			

			BANGALORE				
123 /20 18	09/0 1/20 18	NIL	T. K. SARKAR, DY. REGISTRAR,	FORWARDING OF MONTHLY STATEMENT OF PAYMENT MADE BY THE AGENCY TO THE OUTSOURCED STAFFS FOR THE MONTH DEC, 2017	DR(A)	CT	
124 /20 18	09/0 1/20 18	3(3)/PF/SM/SPS/CESTAT/ALLD/2017	ROHIT KR. SHUKLA, ASST. REGISTRAR/HOO	FORWARDING OF JOINING REPORT IN R/O SHRI SHOMEJIT MUKHERJEE	DR(A)		
125 /20 18	09/0 1/20 18	3/4/MR. MUKESH GUPTA/AR/CHD- 2017-ADMN	MUKESH GUPTA, ASST. REGISTRAR, CESTAT, CHANDIGARH	FORWARDING OF EL AND MEDICAL APPLICATION WITH JOINING REPORT	DR(A)		
126 /20 18	09/0 1/20 18	7/1/2015-NOM(VOL-II)/1802	L. K. HALDER, DEPUTY DIRECTOR	RETURNING REQUISITION FOR THE POST OF MTS, GRP- C	DR(A)		
127 /20 18	09/0 1/20 18	NIL	KARTHIKEYAN PADMANABHAN	REG. DIFFERENCE IN REVISED BASIS PENSION AMOUNT	DR(A)	AO	
128 /20 18	09/0 1/20 18	NIL	MUKESH GUPTA, ASST. REGISTRAR, CESTAT, CHANDIGARH	LTC BILLS SUBMITTED BY HON. SH ASHOK JINDAL, MEMBER (J)	Account Section		
129 /20 18	09/0 1/20 18	237/CESTAT/CHENNAI/2006	ASST. REGISTRAR, DOO, CESTAT,	COMPLIANCE REPORT IN R/O CESTAT,	Account Section		

			CHENNAI	CHENNAI FOR THE PERIOD 01.4.10 TO 31.3.13	ion			
130	09/01/2018	64(40)/CESTAT/LS/VM 5/ 2017-18/44	EXECUTIVE ENGINEER, ELECTRICITY BOARD, SEWA BHAWAN	AUTHORISATION FOR RUNNING AND MAINTENANCE CONTRACT OF 250 KVA D.G. SET AT CESTAT	Account Section			
131	09/01/2018	D-6(1)WEEKLY DISPATCH OF ORDERS/2014	ASST. REGISTRAR, CESTAT, CHENNAI	WEEKLY DISPATCH STATEMENT	Computer Cell			
132	09/01/2018	D-6(1)/WEEKLY DISPATCH OF ORDERS/2014	ASST. REGISTRAR, CESTAT, CHENNAI	WEEKLY DISPATCH STATEMENT	Computer Cell			
133	09/01/2018	D-6(1)/WEEKLY DISPATCH OF ORDERS/2014	ASST. REGISTRAR, CESTAT, CHENNAI	WEEKLY DISPATCH STATEMENT REG	Computer Cell			
134	09/01/2018	NIL	P.K. NEELA REDDY, SR. P.S.	DISPOSAL STATEMENT FOR THE MONTH OF DEC, 2017	Computer Cell			
135	09/01/2018	D-6(1)WEEKLY DISPATCH OF ORDERS/2014	ASST. REGISTRAR, CESTAT, CHENNAI	WEEKLY DISPATCH STATEMENT REG.	Computer Cell			
136	09/01/2018	36(1)/MISC/JUDICIAL /CESTAT/ALLD/2016	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	FORWARDING OF DECIDED CASES REPRESENTED BY M/S LAKSHMIKUMARAN AND SRIDHARAN LAW FIRM	PA			

137 /20 18	09/0 1/20 18	A-45(3)/MISC/HQ- JUDICIAL/CHE/2016	L. MANOHAR, ASSISTANT REGISTRAR, CESTAT, CHENNAI	LIST OF DECIDED CASES REPRESENTED BY M/S LAKSHMI KUMARAN AND SRIDHARAN LAW FIRM	PA			
138 /20 18	09/0 1/20 18	NIL	ASST. REGISTRAR, CESTAT, CHENNAI	STATEMENT SHOWING THE BREAKUP OF CASES PENDING APPEALS FOR DECEMBER	Technical Officer			
139 /20 18	09/0 1/20 18	IV(16)CA/BHD/110/20 15	NISHITH GOYAL, COMMISSIONER, CGST, ALWAR	CESTAT FINAL ORDER NO. A/53082- 53084/2017- CU(DB) DTD 25/04/17	DR(J)			
140 /20 18	09/0 1/20 18	PB/22/3/2011-JA/26	S. RANGRAJAN, DEP. REGISTRAR(JA)	STATE HOSPITALITY PROVIDED TO THE HON. MEMBERS/PRESIDENT DURING THE OFFICIAL TOUR AND PERSONAL TOUR BY CONCERNED STATE GOVT.	DR(A)	CT		
141 /20 18	09/0 1/20 18	NIL	DEVENDER SINGH, MEMBER (T), CESTAT, CHANDIGARH	REQUEST FOR PERMISSION FOR PRONOUNCEMENT OF FINAL ORDER	PA			
142 /20	09/0 1/20	13015/1/2017- CESTAT-DOR	S. BHOWMICK, UNDER	INFO REG UNIQUE	PA			

18	18		SECRETARY TO THE GOVT. OF INDIA	PRACTICE PREVAILING IN CESTAT				
143	09/0 /20 18	13015/1/2017-CESTAT-DOR	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	INFO REG UNIQUE PRACTICE PREVAILING IN CESTAT	PA			
144	09/0 /20 18	525981401201/208367 9/A1	PAY & ACCOUNTS OFFICER, CENTRAL PENSION ACCOUNTING OFFICE	REVISION OF PENSION OF MR. PM.SALEEM	DR(A)			
145	09/0 /20 18	NIL	ANITHA JAYAKUMAR, SR. PS TO MEMBER(J)	CONFIRMATION REG DATE OF BIRTH	DR(A)			
146	09/0 /20 18	G-10/BUDGET/CESTAT/CHE/2016	HOO/DDO, CESTAT, CHENNAI	ALLOCATION OF FUNDS IN DTE:BE 2017-18 REG.	Account Section			
147	10/0 /20 18	NIL	SH. A. MOHAN KUMAR	2 DAY C.L. 15.1.18 & 16.1.18	DR(A)			
148	10/0 /20 18	NIL	SH. SUNIL KUMAR, T.O	EXTENSION OF DEPUTATION PERIOD	DR(A)			
149	10/0 /20 18	A-19(2)/PERS.FILE/LM-AR/2014 DTD 5.1.18	G. SRIDHAR, SPS, CHENNAI	RELIEVING ORDER OF SH. L. MANOHAR, AR	DR(A)			
150	10/0 /20 18	19(2)/PERS.FILE/LM-AR/CHE/2014 DTD 8.1.18	K.S. RAMESH, SPS, CHENNAI	CGEGIS RECOVERY OF L. MANOHAR	DR(A)			
151	10/0 /20 18	A-24(1)/LEAVE FILE/LM-AR/CHE/2014 DTD 4.1.18	L. MANOHAR, AR, CHENNAI	UP DATING LEAVE DETAILS OF L.MANO HAR	DR(A)			
152	10/0	NIL	SPS TO	TOUR	DR(C			

/20 18	1/20 18		S.S.GARG, M(J), BANGALORE	DETAILS	A)			
153 /20 18	10/0 1/20 18	A-24(1)/LEAVE FILE/LM- AR/CHE/2014 DTD 1.1.18	SH. L. MANOHAR, AR, CHENNAI	JOINING REPORT	DR(A)			
154 /20 18	10/0 1/20 18	34/CESTAT/MUM/201 5-16 DTD 2.1.18	DR, MUMBAI	GPF WITHDRAWA L OF U.D. RANE, MTS	DR(A)			
155 /20 18	10/0 1/20 18	NIL	SH. M.M. DAMODHAR, M(T), CHENNAI	CANCELLATI ON OF LEAVE	DR(A)			
156 /20 18	10/0 1/20 18	NIL	SH. BALBIR CHAND, CM, CHANDIGARH	LEAVE FROM 10.11.17 TO 21.11.17	DR(A)			
157 /20 18	10/0 1/20 18	26/1/2009=AD1C DTD 9.1.18	UNDER SECRETARY, AD.1C,	PERMISSION TO GO ABROAD OF SH. ASHOK JINDAL, M(J)	DR(A)			
158 /20 18	10/0 1/20 18	NIL	MS. ARCHANA WADHWA, M(J), CHENNAI	1 DAY R.H.	DR(A)			
159 /20 18	10/0 1/20 18	NIL	MS. SHRADDHA MISHRA, STENO-III, DELHI	CREDITING OF JOINING TIME	DR(A)			
160 /20 18	10/0 1/20 18	NIL	SH. P.K. CHOUDHARY, M(J), KOLKATA	C.L. ON 5.1.18 AND STATION LEAVE	DR(A)			
161 /20 18	10/0 1/20 18	DFD/14/GOI/SJBO/14 70 DTD 4.1.18	AIR INDIA	CREDIT NOTE	DR(A)	C		
162 /20 18	10/0 1/20 18	11/CESTAT/CHENNA I/2004 DTD 8.1.18	K.S.RAMESH, SPS	LPC OF L.MANO HAR, AR, CHENNAI	Acc ount Sect ion			
163 /20 18	10/0 1/20 18	CESTAT/AHD/ADMN /2/2007 DTD 5.1.18	SH. UMA SHANKAR VERMA, AR,	LTC ADVANCE IN R/O D.M.	Acc ount Sect			

			AHMD	MISRA, M(J), AHMEDABAD	ion			
164 /20 18	11/0 1/20 18	E-30011/1/2018- HINDI-4-DOR	JOINT DIRECTOR(HIN DI)	REGARDING QUARTERLY REPORT OF HINDI	DR(A)	HINDI		
165 /20 18	11/0 1/20 18	18508/2017/SEC	ASST. REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 241/2017	DR(J)			
166 /20 18	11/0 1/20 18	NIL	WITWORTH INSOLVENCY PROFESSIONAL S PVT. LTD	INTIMATION REG COMMENCEM ENT OF CORPORATE INSOLVENCY RESOLUTION PROCESS IN THE MATTER OF MOSER BAER INDIA LTD	DR(J)			
167 /20 18	11/0 1/20 18	24303/2017/SC/ELM/ XIII-B	ASST. REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 13625 OF 2017	DR(J)			
168 /20 18	11/0 1/20 18	NIL	ASHOK JINDAL. MEMBER(J)	DISPOSAL STATEMENT FOR THE MONTH OF DECEMBER, 2017	Com pute r Cell			
169 /20 18	11/0 1/20 18	CESTAT/MUM/STAT (R)/2017	V.K. SINHA, SPS TO JUDICIAL MEMBER	DISPOSAL STATEMENT OF HON. SHRI D.N. PANDA, MEMBER(J) FOR DECEBER, 2017	Com pute r Cell			
170 /20	11/0 1/20	NIL	P.J. JOSEPH, SR. PS TO M(T)	DISPOSAL STATEMENT	Com pute			

18	18			FOR THE MONTH OF DECEMBER, 2017 IN R/O SHRI RAJU, MEMBER (T)	r Cell			
171/2018	11/01/2018	NIL	S. PS TO M(T), CESTAT, MUMBAI	DISPOSAL STATEMENT FOR DEC, 2017 IN R/O SHRI C.J. MATHEW, MEMBER (T)	Computer Cell			
172/2018	11/01/2018	NIL	UMA SHANKAR VERMA, ASSISTANT REGISTRAR, CESTAT, AHMEDABAD	WEEKLY DISPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	Computer Cell			
173/2018	11/01/2018	36/(1)/MISC/JUDICIAL/CESTAT/ALLD 2016	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	NOTICE REG ONLY SINGLE MEMBER BENCH AVAILABILITY ON 11/12.01.18	PA			
174/2018	11/01/2018	TOUR/CHD/M(J)	SH. ASHOK JINDAL, MEMBER (J)	REGARDING TOUR REQUEST	PA			
175/2018	11/01/2018	TOUR/CHD/M(J)	SH. ASHOK JINDAL, MEMBER (J)	REGARDING TOUR REQUEST	PA			
176/2018	11/01/2018	MS/SM/2018/CESTAT	S. R. MOKAL, SPS TO MEMBER (J)	INFO REG RESERVED ORDERS & MONTHLY DISPOSAL STATEMENT FOR DECEMBER IN R/O SHRI RAMESH NAIR, MEMBER (J)	PA			

177 /20 18	11/0 1/20 18	MS/SM/2018/CESTAT	S. R. MOKAL, SPS TO MEMBER (J)	INFO REG RESERVED ORDERS & MONTHLY DISPOSAL STATEMENT FOR DECEMBER IN R/O SHRI RAMESH NAIR, MEMBER (J)	PA			
178 /20 18	11/0 1/20 18	NIL	J. K. GOLAY, SPS, CESTAT, NEW DELHI	FORM OF APPLICATION FOR EL ON 12.1.18	DR(A)			
179 /20 18	11/0 1/20 18	NIL	J. K. GOLAY, SR. PS	JOINING REPORT WITH REVISED EL APPLICATION	DR(A)			
180 /20 18	11/0 1/20 18	10/2/2017-P&P-II	S.K. MEENA, UNDER SECRETARY (P&P-II)	MINUTES OF THE MEETING HELD WITH THE OFFICERS OF CAT, CESTAT & DOP&T PM 29.12.2017	DR(A)			
181 /20 18	11/0 1/20 18	NIL	MADHU MOHAN DAMODHAR, MEMBER(T)	APPLICATION FOR 04 DAYS EL WITH STATION LEAVE PERMISSION	DR(A)			
182 /20 18	11/0 1/20 18	NIL	DR. D.M.MISRA, MEMBER(J)	PERMISSION FOR AVAILMENT OF LTC (ALL INDIA) FOR THE BLOCK YEAR 2018-19 IN R/O HIS SON, SHRI PRIYABRAT	DR(A)			

				MISRA				
183 /20 18	11/0 1/20 18	NIL	V. PADMANABHAN, MEMBER (T), CESTAT, NEW DELHI	DISPOSAL STATEMENT FOR THE MONTH OF DECEMBER, 2017	Com pute r Cell			
184 /20 18	11/0 1/20 18	NIL	V. PADMANABHAN, MEMBER (T)	DISPOSAL STATEMENT FOR THE MONTH OF NOVEMBER, 2017	Com pute r Cell			
185 /20 18	11/0 1/20 18	103/0/RTI/DR/2014/23 42	SHRAWAN KUMAR BANSAL, CPIO	INFO UNDER RTI ACT, 2005	CPI O			
186 /20 18	11/0 1/20 18	185/28/DR/RTI/2017/2 306	SHRAWAN KUMAR BANSAL, CPIO,	INFO UNDER RTI ACT 2005	CPI O			
187 /20 18	11/0 1/20 18	NIL	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	REGARDING CASES DATE OF HEARING AND ACTION TAKEN (M/S LAKSHMI KUMARAN & SRIDHARAN, ADVOCATE)	PA			
188 /20 18	12/0 1/20 18	NIL	REGIONAL PASSPORT OFFICE, GHAZIABAD, MINISTRY OF EXTERNAL AFFAIRS	CONFIRMATI ON OF VERIFICATIO N CERTIFICATE(VC) ISSUED IN R/O SHRI VIKRANT SHARMA	PA			
189 /20 18	15/0 1/20 18	33/(1)/H.C.CASES/CE STAT/ALLD 2016	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HO O	WRIT PETITION NOL 354 OF 2015 IN THE MATTER OF M/S OM SHIV TRANSPORT	DR(A)			

				VS UNION OF INDIA				
190 /20 18	15/0 1/20 18	33/(1)/H.C.CASES/CE STAT/ALLD 2016	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HO O	WRIT PETITION NOL 354 OF 2015 IN THE MATTER OF M/S OM SHIV TRANSPORT VS UNION OF INDIA	DR(A)			
191 /20 18	15/0 1/20 18	OA- 1439/16/ANJANI/2016 -17	DULI CHAND, SR. CENTRAL GOVT. COUNSEL, BAR ROOM, COPERNICUS MARG, DELHI	IN THE MATTER OF OA NO. 1439/2016	DR(A)			
192 /20 18	15/0 1/20 18	C 1/7/1999	V. SRINIVAS, DY. CHIEF LABOUR COMMISSIONE R(CENTRAL)/H EAD OF OFFICE, CHENNAI	ORDER REG. EXTENSION OF DEPUTATION PERIOD OF SHRI L. MANOHAR,	DR(A)			
193 /20 18	15/0 1/20 18	50050/20/2017-VIG	SUNIL KUMAR MEENA, UNDER SECRETARY(VI G)	SUBMISSION OF ANNUAL REPORT OF VIGILANCE WORK TO CVC REG.	DR(A)			
194 /20 18	15/0 1/20 18	NIL	BMW INDIA PVT. LTD., PLANT CHENNAI	FORM OF APPEAL TO APPELLATE TRIBUNAL UNDER SUB SECTION (!) OF SECTION 129A OF CUSTOMS ACT, 1962	PA			
195 /20	15/0 1/20	G- 10(1)/BUDGET/CEST	SH. K.S.RAMESH,	ALLOCATION OF FUNDS IN	Acc ount			

18	18	AT/CHE/2016	HOO/DOO	DTE:BE 2017-18 REG.	Section			
196/2018	15/01/2018	A-50050/11/2016-VIG.	LALIT WADHWA, DEPUTY SECRETARY(PERS)	EXPEDITIOUS FOLLOW UP AND SCRUTINY OF AUDIT REPORTS BY CHIEF VIGILANCE OFFICERS REF. FROM CVC	Account Section			
197/2018	15/01/2018	D-6(1)WEEKLY DISPATCH OF ORDERS/2014	SH. K. S. RAMESH, ASSISTANT REGISTRAR, CESTAT, CHENNAI	WEEKLY DISPATCH STATEMENT	Computer Cell			
198/2018	15/01/2018	D-6(1)WEEKLY DISPATCH OF ORDERS/2014	SH. K. S. RAMESH, ASST. REGISTRAR	WEEKLY DISPATCH STATEMENT	Computer Cell			
199/2018	15/01/2018	A-20(!)/PERS. FILE/AK-LDC/CHE/2016	SH. K. S. RAMESH, HOO	FORWARDING OF TRANSFER REQUEST OF SHRI ASHOK KUMAR, LDC FROM CESTAT, CHENNAI TO CESTAT, ALLAHABAD REG.	DR(A)			
200/2018	15/01/2018	NIL	ANITHA JAYAKUMAR, SPS	APPLICATION FOR EL FROM 23.01.2018 TO 16.02.2018	DR(A)			
201/2018	15/01/2018	A.19011/03/2015-AD.IC(CESTAT)	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	OFFICE ORDER REG. SUPERANNUATION OF SH. ASHOK KR. ARYA,	DR(A)			

				MEMBER(T)				
202 /20 18	15/0 1/20 18	A.19011/02/2009- AD.IC(CESTAT)	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	OFFICE ORDER REG. SUPERANNUA TION OF SH. D.N. PANDA, MEMBER(J)	DR(A)			
203 /20 18	15/0 1/20 18	A- 19(1)/PERS.FILE/SB- M(J)/CESTAT/CHE/20 17	K.S.RAMESH, HOO	INTIMATION OF AVAILMENT OF LTC OF SMT. SULEKHA BEEVI, MEMBER (J)	DR(A)			
204 /20 18	15/0 1/20 18	3/CEGAT/MAS/99	K.S.RAMESH, HOO, CESTAT, CHENNAI	NOMINATION OF CPIO/DISCHA RGING DUTIES OF JUDICIAL	DR(A)			
205 /20 18	15/0 1/20 18	A- 20(3)/PERS.FILE/SK- LDC/CHE/2016	K. S. RAMESH, HOO	FORWARDING OF TRANSFER REQUEST OF SHRI SUNIL KR. LDC FROM CESTAT, CHENNAI TO CESTAT, CHANDIGARH	DR(A)			
206 /20 18	15/0 1/20 18	A- 20(3)/PERS.FILE/SK- LDC/CHE/2016	K. S. RAMESH, HOO	FORWARDING OF TRANSFER REQUEST OF SHRI SUNIL KR. LDC FROM CESTAT, CHENNAI TO CESTAT, CHANDIGARH	DR(A)			
207 /20 18	15/0 1/20 18	NIL	N.RAJA, SPS TO HON. MEMBER(J)	TOUR OF MEMBER (J) SH. S.S.GARG	DR(A)	CT		

				TO CESTAT, MUMBAI BOOKING OF AIR TICKETS REG.				
208 /20 18	15/0 1/20 18	NIL	N.RAJA, SPS TO HON. MEMBER(J)	TOUR OF MEMBER (J) SH. S.S.GARG TO CESTAT, MUMBAI BOOKING OF AIR TICKETS REG.	DR(A)	CT		
209 /20 18	15/0 1/20 18	CEGAT/MUM/GPF	T.VISWAPRAK ASH, DEP. REGISTRAR, CESTAT, MUMBAI	FORWARDING OF GPF ADVANCE OF SMT. L.G.PADGAON KAR, COURT MASTER	DR(A)			
210 /20 18	15/0 1/20 18	NIL	P.G.CHACKO, RETIRED MEMBER(J)	PPO NO. 197951300407 REVISION OF PENSION BASES ON 7TH CPC	DR(A)			
211 /20 18	15/0 1/20 18	A-50050/6/2018- AD.IC(CESTAT)	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	PRODUCTION AND RELEASE OF ADVERTISEM ENT ON BEHALF OF GOI	DR(A)			
212 /20 18	15/0 1/20 18	A-5050/8/2018- AD.IC(CESTAT)	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	REQUEST FOR FURNISHING OBC DATA CASTE-WISE IN SERVICES	DR(A)			
213 /20 18	15/0 1/20 18	A-50050/9/2018- AD.IC(CESTAT)	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	UTILISATION OF OTHER THAN OFFICE EXPENSES HEAD FOR PAYMENT OF	Acc ount Sect ion			

				SALARY TO OUTSOURCES STAFF				
214 /20 18	15/0 1/20 18	NIL	SUNIL KUMAR, T.O., CESTAT, NEW DELHI	FILING OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2017 AS ON 01.01.2018	DR(A)			
215 /20 18	15/0 1/20 18	NIL	RAKESH KUMAR, MTS	APPLICATION FOR ONE DAY CL ON 15/1/2018	DR(A)			
216 /20 18	15/0 1/20 18	NIL	MS. SULEKHA BEEVI C.S., MEMBER (J)	REG. JOINING REPORT AFTER 04 DAYS EL	DR(A)			
217 /20 18	15/0 1/20 18	NIL	J.K. GOLAY, SR. PS	SUBMISSION OF JOINING REPORT	DR(A)			
218 /20 18	15/0 1/20 18	31114/2017/SEC-XIV	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 16856 OF 2017	DR(J)			
219 /20 18	15/0 1/20 18	19729/2017/SEC-XIV	ASSITANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 10504- 10506 OF 2017	DR(J)			
220 /20 18	15/0 1/20 18	32173/2017/SEC-XIV	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 17007 OF 2017	DR(J)			
221 /20 18	15/0 1/20 18	7(STAT)/CESTAT/09	T. K. SARKAR, DEP REGISTRAR, CESTAT, KOLKATA	REGARDING DISPOSAL STATEMENT	Tec hnic al Offi cer			
222 /20	15/0 1/20	C-13015/2/2017- CESTAT-DOR	LALIT WADHWA,	ROM ORDER IN APPEAL	PA			

18	18		DEP. SECRETARY (PERS)	NO. C85893. 85896,85898/15 IN CASE OF FORTUNE MARKETING LTD.				
223 /20 18	15/0 1/20 18	NIL	SH. MAHESH KUMAR, SPS, CESTAT, CHANDIGARH	NOTE SEEKING PERMISSION TO PRONOUNCE THE CASES OF THE HON. PRESIDENT-REG.	PA			
224 /20 18	15/0 1/20 18	PJJ/2017	P J JOSEPH, SR. PS, CESTAT, MUMBAI	UPLOADING OF ORDERS IN WEBSITE AND FORWARDING OF COMPLIANCE REPORT	Computer Cell			
225 /20 18	16/0 1/20 18	NIL	BINEESH KR. K.S., DEPUTY REGISTRAR, CESTAT, NEW DELHI	STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR 2017	DR(A)			
226 /20 18	16/0 1/20 18	NIL	RAJENDER PRASAD, A.O, CESTAT, NEW DELHI	REGARDING SERVICE BOOK OF SH. ROOP SINGH, A.R.	DR(A)			
227 /20 18	16/0 1/20 18	19(1)/DNP-M(J)/CESTAT/CHE/2014-VOLII	SH. K. S. RAMESH, SPS/HOO/DDO	SERVICE VERIFICATION CERTIFICATE OF SHRI D.N. PANDA, MEMBER (J), CESTAT, MUMBAI	DR(A)			
228 /20	17/0 1/20	NIL	ANITHA JAYAKUMAR,	STATEMENT OF THE	DR(A)			

18	18		SR PS	IMMOVABLE PROPERTY AS ON 31ST DECEMBER, 2016				
229/2018	17/01/2018	A.O/FIN/MISC/RECON/AUTHORISATION. 2017-18/3507-09	ACCOUNTS OFFICER, OFFICE OF THE CONTROLLER OF ACCOUNTS, PRINCIPAL ACCOUNTS OFFICE	ISSUE OF AUTHORIZATION TO THE PAO, CPWD, NEW DELHI FOR RUNNING AND MAINTENANCE CONTRACT OF 250 KVA D.G. SET OF CESTAT AT WEST BLOCK NO. 2	Account Section			
230/2018	17/01/2018	3(6)MISC JUDL/CESTAT/ CHD/ 2017-18	ASSTT REGISTRAR, CESTAT, CHANDIGARH	TRANSFER OF APPEAL	DR(J)			
231/2018	17/01/2018	IV(!6)R/31/06/1984	RUCHITA VIJ, ADDITIONAL COMMISSIONER, CGST, JAIPUR	CESTAT APPEAL NO. E/1130/2006-EX(DB) AND FINAL ORDER NO. 237/2010-EX(DB) DATED 30/04/2010	AR/Excise			
232/2018	17/01/2018	NIL	DEVENDER SINGH, MEMBER (T)	REQUEST FOR PRONOUNCEMENT OF ORDER IN APPEAL NO. C/60450,60452/2017	PA			
233/2018	17/01/2018	ST/56290-56293/2013/2498	AMRESH JAIN, AUTHORIZED REPRESENTATIVE, OFFICE OF THE CHIEF	APPEAL NO. ST/56290-56293/2013 IN THE MATTER OF WESTERN	SPS	SH. B. RAVICHANDRAN, MEMBE		

			COMMISSIONER (AR)	UNION FINANCIAL SERVICES INC VS COMMISSIONER OF SERVICE TAX, DELHI		R(J) (SPS-MS. CHANDERKANTA)		
234	18/01/2018	NIL	MS. CHANDERKANTA, SR. PS	APPLICATION REG. ONE DAY R.H.	DR(A)			
235	18/01/2018	NIL	CHANDERKANTA, SR.PS	APPLICATION FOR ONE DAY E.L.	DR(A)			
236	18/01/2018	64(40)/CESTAT/LS/V M5/2017-18/163	EXECUTIVE ENGINEER, ELECTRICITY BOARD 5, SEWA BHAVAN, R.K. PURAM, NEW DELHI-66	ISSUE OF AUTHORIZATION FOR THE WORK OF RUNNING AND MAINTENANCE CONTRACT OF 250 KVA D.G. SET OF CESTAT AT WEST BLOCK 2 R.K. PURAM, NEW DELHI	DR(A)	CT		
237	18/01/2018	NIL	SH. V. PADMANABHAN, MEMBER (T)	STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR 2017	DR(A)			
238	18/01/2018	NIL	PARMOD KUMAR, STENO GR. II, CESTAT, NEW DELHI	APPLICATION FOR EL	DR(A)			
239	18/01/2018	NIL	SEEMA SADANA, SPS	APPLICATION FOR ONE DAY EL	DR(A)			
240	18/01/2018	NIL	SEEMA SADANA, SPS	APPLICATION FOR ONE DAY EL	DR(A)			

241 /20 18	18/0 1/20 18	NIL	SUSHMA RANI PAL, MTS(ADMIN)	REPLY OF MEMORANDU M	DR(A)			
242 /20 18	18/0 1/20 18	NGT(PB)/16/CIRCUL AR/2015/35/124	MUKESH KR. GUPTA, REGISTRAR GENERAL, NATIONAL GREEN TRIBUNAL	VACANCY CIRCULAR FOR THE POST OF SECTION OFFICER ON DEPUTATION	DR(A)			
243 /20 18	18/0 1/20 18	19(1)/DNP- M(J)/CESTAT/CHE/20 14-VOLII	K.S. RAMESH, SPS/HOO/DDO	SERVICE VERIFICATIO N CERTIFICATE OF SHRI D.N. PANDA, MEMBER (J), CESTAT, MUMBAI	DR(A)			
244 /20 18	18/0 1/20 18	NIL	T. K. SARKAR, DEP REGISTRAR, CESTAT, KOLKATA	FORWARDING OF APPLICATION FOR WITHDRAWA L OF 5,00,000 FROM GPF IN R/O SHRI BIDHAN CHANDRA ROY, MTS	DR(A)			
245 /20 18	18/0 1/20 18	NIL	REGIONAL PASSPORT OFFICE, DELHI	CONFIRMATI ON OF IDENTITY CERTIFICATE(NOC)ISSUED IN R/O SHRI SANTOSH KR. MOHANTY	DR(A)			
246 /20 18	18/0 1/20 18	NIL	T. K. SARKAR, DEP REGISTRAR, CESTAT, KOLKATA	FORWARDING OF IMMOVABLE PROPERTY RETURN FOR THE YEAR,	DR(A)			

				2017				
247	18/0 /20 18	NIL	A. MOHAN KUMAR, REGISTRAR, CESTAT, NEW DELHI	STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR 2017	DR(A)			
248	18/0 /20 18	NIL	ASST. REGISTRAR, CESTAT, CHANDIGARH	TRANSFER OF APPEAL	DR(J)			
249	18/0 /20 18	NIL	COMMISSIONER, CENTRAL GOODS AND SERVICE TAX, DELHI EAST	FORM OF APPLICATION TO APPELLATE TRIBUNAL UNDER SUB SECTION (1) OF SECTION 35E OF THE ACT (M/S SHIVALIK PRINTERS)	Tec hnic al Offi cer			
250	18/0 /20 18	NIL	UMA SHANKAR VERMA, ASSISTANT REGISTRAR, CESTAT, AHMEDABAD	WEEKLY DISPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	Com pute r Cell			
251	18/0 /20 18	G- 18(3)/MISC.CASH/CE STAT/CHE/2016	K. S. RAMESH, SPS/HOO/DDO	CIRCULAR ON TRAVEL REGISTRAR	CPI O			
252	18/0 /20 18	NIL	MAHESH KUMAR, SPS, CESTAT, CHANDIGARH	NOTE SEEKING PERMISSION OF THE HONOURABLE PRESIDENT	PA			
253	18/0 /20 18	NIL	T. VISWAPRAKAS H, DEPUTY REGISTRAR, CESTAT,	C/MISC/85035/ 2018 IN C/85234- 85236/2017	PA			

			MUMBAI					
254 /20 18	18/0 1/20 18	PF/SRM/CEGAT/MUM	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	MEMORANDUM DATED 04/1/2018 WITH REGARD TO WRONG PAY FIXATION OF SMT. SUGANDHA R. MOKAL-REG.	DR(A)			
255 /20 18	18/0 1/20 18	NIL	BINEESH KR. K.S., DEPUTY REGISTRAR, CESTAT, NEW DELHI	GRANT OF HONORARIUM TO INQUIRY OFFICER REG.	DR(A)			
256 /20 18	18/0 1/20 18	NIL	BINEESH KR. K.S., DEPUTY REGISTRAR, CESTAT, NEW DELHI	GRANT OF HONORARIUM TO PRESENTING OFFICER	DR(A)			
257 /20 18	18/0 1/20 18	DIT(INFRA)/U-I/MISC-II/2017-18/4063	U.S. DHYANI, DEPUTY DIRECTOR OF INCOME TAX, INFRASTRUCTURE, UNIT-I, NEW DELHI	ALLOTMENT RULES FOR THE DEPARTMENTAL POOL ACCOMMODATION IN CBDT	DR(A)			
258 /20 18	18/0 1/20 18	NIL	MADHU MOHAN DAMODHAR, MEMBER(T)	APPLICATION FOR STATION LEAVE PERMISSION	DR(A)			
259 /20 18	18/0 1/20 18	2/YJSC/P/2017	YAKSHI JAISINGH CHAUHAN, ASSISTANT REGISTRAR, CESTAT	ISSUANCE OF EXPERIENCE CERTIFICATE REGARDING	DR(A)			
260 /20 18	19/0 1/20 18	18(1)/MISC/CESTAT/ALD/2015-PARTII	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	PROTOCOL/VEHICLE FOR HON. MEMBER (J) SHRI ASHOK JINDAL REG.	DR(A)	CT		

261 /20 18	19/0 1/20 18	NIL	CHANDERKAN TA, SR. PS	JOINING REPORT	DR(A)			
262 /20 18	19/0 1/20 18	NIL	MADHU MOHAN DAMODHAR, MEMBER (T)	REGARDING STATION LEAVE PERMISSION	DR(A)			
263 /20 18	19/0 1/20 18	NIL	SUDHAKARAN. A, SPS TO MEMBER (T)	APPLICATION FOR EXTENSION OF LEAVE IN R/O SHRI C J MATHEW, MEMBER (T)	DR(A)			
264 /20 18	19/0 1/20 18	NIL	P.K. CHOUDHARY, MEMBER (J), CESTAT, KOLKATA	REQUEST FOR ONE DAY C.L. ALONG WITH STATION LEAVE PERMISSION	DR(A)			
265 /20 18	19/0 1/20 18	NIL	ANITHA JAYAKUMAR, SR PS	REGARDING PAYMENT OF EL ENCASHMENT IN THE REVISED B.P.	DR(A)			
266 /20 18	19/0 1/20 18	NIL	ANITHA JAYAKUMAR, SR. PS	REG. AVAILING HOME TOWN LTC FOR THE BLOCK YR 2016-17	DR(A)			
267 /20 18	19/0 1/20 18	NIL	CHANDERKAN TA, SR. PS	STATEMENT FOR IMMOVABLE PROPERTY FOR THE YEAR 2017 IN R/O SHRI B. RAVICHANDR AN, MEMBER (T)	DR(A)			
268 /20	19/0 1/20	CESTAT/RR/2017	MANAS KR. SINHA, ASST.	FORWARDING APPLICATION	DR(A)			

18	18		REGISTRAR, CESTAT, MUMBAI	FOR TRANSFER ON MEDICAL/HU MANITARIAN GROUND OF SHRI RAJIV RANJAN, LDC				
269 /20 18	19/0 1/20 18	CESTAT/MUM/JEPL/ 2008	MANAS KR. SINHA, ASST. REGISTRAR, CESTAT, MUMBAI	CALCULATIO N OF ARREARS OF RENT FILED BY ADV. OF PLAINTIFF IN R/O RAE 2086 OF 2008 JUBILANT ENTERPRISES PVT. LTD./UNION OF INDIA, SECRETARY & ORS. REG.	DR(A)			
270 /20 18	19/0 1/20 18	CESTAT/RAJU/2017	SH. RAJU, MEMBER (T), CESTAT, MUMBAI	STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR 2017 IN R/O SHRI RAJU, MEMBER (T)	DR(A)			
271 /20 18	19/0 1/20 18	CESTAT/RAJU/2017	SH. RAJU, MEMBER (T), CESTAT, MUMBAI	STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR 2017 IN R/O SHRI RAJU, MEMBER (T)	DR(A)			
272 /20 18	19/0 1/20 18	NIL	DEVENDER SINGH, MEMBER (T), CESTAT, CHANDIGARH	REG. PENDING ARREARS IN R/O TA CLAIM	DR(A)			

273	19/0 /20 18	NIL	DEVENDER SINGH, MEMBER (T), CESTAT, CHANDIGARH	REG. REAPPOINTM ENT OF AUTHORIZED MEDICAL ATTENDANT	DR(A)			
274	19/0 /20 18	NIL	REGIONAL PASSPORT OFFICE, DELHI	CONFIRMATI ON OF VERIFICATIO N ISSUED IN R/O MS. NIDHI SHREE PILLAI	PA			
275	19/0 /20 18	NIL	M.V. RAVINDRAN, MEMBER (J)	REGARDING STATION LEAVE PERMISSION	DR(A)			
276	23/0 /20 18	ST/52612- 52614/2014/2480	AMRESH JAIN, AUTHORIZED REPRESENTATI VE, OFFICE OF THE COMMISSIONE R(AR)	APPEAL NO. ST/52612- 52614/2014 IN THE MATTER OF M/S JINDAL WATER INFRASTRUCT URE LTD. VS. CCE & ST ROHTAK	SPS to Pres ident	SHRI GOLAY		
277	23/0 /20 18	ST/59270/2013 AND ST/53654/2014	AMRESH JAIN, AUTHORIZED REPRESENTATI VE, OFFICE OF THE COMMISSIONE R(AR)	APPEAL NO. ST/59270/2013 AND ST/53654/2014 IN THE MATTER OF M/S HINDUSTAN PETROLEUM COR. VS. COMMISSION ER OF SERVICE TAX, DELHIII	SPS to Pres ident	SHRI GOLAY		
278	23/0 /20 18	NIL	SH. M. V. RAVINDRAN, MEMBER (J)	PERMISSION FOR EXTENSION	PA			

				OF TIME LIMIT FOR PRONOUNCE MENT OF ORDERS				
279 /20 18	23/0 1/20 18	NIL	SH. M. V. RAVINDRAN, MEMBER (J)	PERMISSION FOR EXTENSION OF TIME LIMIT FOR PRONOUNCE MENT OF ORDERS	PA			
280 /20 18	23/0 1/20 18	11/CESTAT/HYD/AD MIN/15/14	KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT, HYDERABAD	FORWARDING OF REPRESENTA TION FOR TRANSFER TO CESTAT, NEW DELHI- REG.	DR(A)			
281 /20 18	23/0 1/20 18	11/CESTAT/HYD/AD MIN/15/14	KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT, HYDERABAD	FORWARDING OF REPRESENTA TION FOR TRANSFER TO CESTAT, NEW DELHI- REG.	DR(A)			
282 /20 18	23/0 1/20 18	01/CESTAT/BANG/B ANG/SKT	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	FORWARDING OF LEAVE APPLICATION REG.	DR(A)			
283 /20 18	23/0 1/20 18	9/CEGAT/MAS/98- VOL IV	K. S. RAMESH, HOO, CESTAT, CHENNAI	SERVING OF MEMORANDU M OF CHARGE REG.	DR(A)			
284 /20 18	23/0 1/20 18	8/CEGAT/MAS/2007- VOL-II	K. S. RAMESH, HOO, CESTAT, CHENNAI	SERVING OF MEMORANDU M OF CHARGE REG.	DR(A)			
285 /20 18	23/0 1/20 18	CESTAT/AHD/PER/58 /2016/31	UMA SHANKAR VERMA,	FORWARDING OF LEAVE APPLICATION	DR(A)			

			ASSISTANT REGISTRAR, CESTAT, AHMEDABAD	IN R/O HON. DR. D.M. MISRA, MEMBER (J)				
286 /20 18	23/0 1/20 18	PF/SRM/CEGAT/MUM	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	MEMORANDUM DTD. 04/1/2018 WITH REGARD TO WRONG PAY FIXATION OF SMT. SUGANDHA R. MOKAL. REG.	DR(A)			
287 /20 18	23/0 1/20 18	CESTAT/MUM/MKS/2017	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	AUTHORIZATION OF SHRI MANAS KR. SINHA, ASST. REGISTRAR AS DDO REG.	DR(A)			
288 /20 18	23/0 1/20 18	CESTAT/MUM/MKS/2017	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING OF T.A. ON TRANSFER BILL	DR(A)			
289 /20 18	23/0 1/20 18	04/CESTAT/HYD/PFKS/15	KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT, HYDERABAD	FORWARDING OF LEAVE APPLICATION IN R/O SH KRIPA SHANKER, ASST. REGISTRAR	DR(A)			
290 /20 18	23/0 1/20 18	58/PERSN./CESTAT/KOL/2015/38	T. K. SARKAR, DEP REGISTRAR, CESTAT, KOLKATA	WORK AND CONDUCT REPORT OF SHRI TUSHAR KUMAR, STENO GR. III, CESTAT, KOLKATA	DR(A)			
291 /20	23/0 1/20	01/CESTAT/BANG/COMP.PROG	SANTOSH KUMAR	FORWARDING OF VPN	DR(A)	COMPUTER		

18	18		TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	REGISTRATION FORM, CESTAT, BANGALORE REG.				
292/2018	23/01/2018	A-50050/151/2016-AD.IC(CESTAT)	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	RELAXATION FOR HAVING PURCHASED AIR TICKETS FROM PRIVATE AGENTS	DR(A)			
293/2018	23/01/2018	E.11016/1/2017-HINDI-4/DOR	DR. SATISH CHANDRA, JOINT DIRECTOR(HINDI)	REG. ACTION TAKEN REPORT ON SUGGESTIONS OF PART NINE OF HINDI SAMITI	DR(A)	HINDI		
294/2018	23/01/2018	18(1)/MISC/CESTAT/ALD/2015-PARTII	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	PROTOCOL/VEHICLE FOR HON. MEMBER (J) SHRI ASHOK JINDAL REG.	DR(A)	CT		
295/2018	23/01/2018	NIL	SH. ASHOK JINDAL, MEMBER (J)	COMPLETION OF SERVICE RECORD	DR(A)			
296/2018	23/01/2018	NIL	MS. SEEMA SADANA, SPS	REG. ONE DAY CL APPLICATION	DR(A)			
297/2018	23/01/2018	NIL	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING OF APAR/ACRS	DR(A)			
298/2018	23/01/2018	CESTAT/MUM/DEV/PF/2014	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	FORWARDING OF SERVICE BOOK REG.	DR(A)			

299 /20 18	23/0 1/20 18	E/1953/2008-SM	MUKESH GUPTA, ASSTT. REGISTRAR, CESTAT, CHANDIGARH	REG. SENDING OF ORIGINAL RECORD IN R/O M/S HARYANA STEELS AND ALLOYS LTD.	DR(J)			
300 /20 18	23/0 1/20 18	E/1953/2008-SM	MUKESH GUPTA, ASSTT. REGISTRAR, CESTAT, CHANDIGARH	REG. REQUEST TO SEND THE ORIGINAL RECORD IN R/O M/S HARYANA STEELS AND ALLOYS LTD.	Tec hnic al Offi cer			
301 /20 18	23/0 1/20 18	38651/2017/SEC. ELM	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 193 OF 2018	DR(J)			
302 /20 18	23/0 1/20 18	NIL	MS. P.K. NEELA REDDY, SPS TO HON. MEMBER(J)	HON. MEMBER (J) SH. M.V. RAVINDRAN, TOUR TO CESTAT, AHMEDABAD- SUBMISSION OF TA/DA CLAIM	Acc ount Sect ion			
303 /20 18	23/0 1/20 18	NIL	SH. L.P.PANT, SR. P.S.	REG. MISSING OF DONGLE OF SH. V.PADMANAB HAN, MEMBER (T)	DR(A)	LIBRAR Y		
304 /20 18	23/0 1/20 18	NIL	SMT. RANI DEVI, M/O SUNIL KUMAR	TRANSFER FROM CESTAT, CHENNAI TO CESTAT, CHANDIGARH	DR(A)			
305	23/0	NIL	SH. S.K.	NOTE REG.	PA			

/20 18	1/20 18		MOHANTY, MEMBER(J)	PERMISSION FOR ISSUANCE OF THE ORDER				
306 /20 18	24/0 1/20 18	NIL	A. MOHAN KUMAR, REGISTRAR	CASUAL LEAVE/ RESTRICTED HOLIDAY	DR(A)			
307 /20 18	24/0 1/20 18	NIL	SWAPNA A. NAIR, HEAR CLERK	APPLICATION FOR 1 DAY CL	DR(A)			
308 /20 18	24/0 1/20 18	NIL	SWAPNA A. NAIR, HEAR CLERK	APPLICATION FOR HALF DAY CL	DR(A)			
309 /20 18	24/0 1/20 18	NIL	YAKSHI J. CHAUHAN, ASST. REGISTRAR	APPLICATION FOR HALF DAY CL	DR(A)			
310 /20 18	24/0 1/20 18	NIL	MADHU MOHAN DAMODHAR, MEMBER (T)	SUBMISSION OF IPR FOR THE YEAR 2016 AS ON 1ST JAN, 2018	DR(A)			
311 /20 18	24/0 1/20 18	CESTAT/WZB/DMM/ PER/2018	DR. D.M. MISRA, MEMBER (J), CESTAT, AHMEDABAD	IMMOVABLE PROPERTY RETURN FOR THE YEAR, 2017	DR(A)			
312 /20 18	24/0 1/20 18	NIL	SHRADDHA MISHRA, STENOGRAPHE R GR. II	REGARDING ONE DAL CL	DR(A)			
313 /20 18	24/0 1/20 18	NIL	SWAPNA A. NAIR, HEAD CLERK	APPLICATION FOR ONE DAY EL	DR(A)			
314 /20 18	24/0 1/20 18	NIL	SHRADDHA MISHRA, STENOGRAPHE R GR.III	REG. JOINING REPORT AND ONE DAY EL	DR(A)			
315 /20 18	24/0 1/20 18	NIL	MS. SEEMA SADANA, SPS	APPLICATION FOR CANCELLATI ON OF CL	DR(A)			

316	24/0 /20 18	1/20 18	NIL	MS. SEEMA SADANA, SPS	APPLICATION FOR CANCELLATI ON OF CL	DR(A)			
317	24/0 /20 18	1/20 18	NIL	SH. S.K. MOHANTY, MEMBER (J)	STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR 2017	DR(A)			
318	24/0 /20 18	1/20 18	A-20(2)/PERS. FILE/GD- LDC/CHE/2016	K.S. RAMESH, HOO, CESTAT, CHENNAI	REQUEST FOR FORWARDING THE DOSSIER OF SHRI GAGANDEEP, LDC	DR(A)			
319	24/0 /20 18	1/20 18	13/PERSN/CAL/CEG AT/98	T.K. SARKAR, DEP. REGISTRAR, CESTAT, KOLKATA	PAY FIXATION OF PROMOTION TO THE POST OF SR. PRIVATE SECRETARY IN R/O SRI S. MUKHERJEE, SPS, CESTAT, ALLAHABAD	DR(A)			
320	24/0 /20 18	1/20 18	NIL	SH. ANIL CHOUDHARY, MEMBER (J)	APPLICATION FOR EARNED LEAVE	DR(A)			
321	24/0 /20 18	1/20 18	NIL	P.K. CHOUDHARY, MEMBER (J), CESTAT, KOLKATA	REQUEST FOR ONE DAY CL ALONG WITH STATION LEAVE PERMISSION	DR(A)			
322	24/0 /20 18	1/20 18	NIL	SH. M.V. RAVINDRAN, MEMBER (J)	REQUEST FOR EXTENSION OF TIME LIMIT FOR PRONOUNCE MENT OF ORDERS	DR(A)			
323	24/0		NIL	DEVENDER	INTIMATION	DR(A)			

324	24/0 /20 18	1/20 18	NIL	SATYENDRA CHANDRA DAS, SPS, CESTAT, AHMEDABAD	UNDER CCS RULES, 1964	A)			
325	24/0 /20 18	1/20 18	NIL	SUNIL KUMAR, TO, CESTAT	PRIOR PERMISSION TO UNDERTAKE PRIVATE VISIT ABROAD TO MEET DAUGHTER AND SON IN LAW RESIDING IN USA AND TOUR/TRAVE L PACES AROUND REQUEST REG. ALONGWITH LEAVE APPLICATION	DR(A)			
326	24/0 /20 18	1/20 18	NIL	DEVENDER SINGH, MEMBER (T), CESTAT, CHANDIGARH	CONSTITUTIO N OF SINGLE BENCHES COMPRISING MEMBER (TECHNICAL)- OBJECTIONS REG.	PA			
327	25/0 /20 18	1/20 18	05/CESTAT/BANG/R ENT	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	ENHANCEME NT OF RENT AND RENEWAL OF LEASE CUM RENTAL AGREEMENT	DR(A)			

				FOR EXISTING SPACE AND ADDITIONAL SPACE-CESTAT, BANGALORE				
328/2018	25/01/2018	PF/VB/CESTAT/MUM	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	TRANSFER & RELIEVING ORDERS: FORWARDING OF	DR(A)			
329/2018	25/01/2018	NIL	SH. S.K. MOHANTY, MEMBER (J)	JOINING REPORT ALONG WITH MEDICAL APPLICATION	DR(A)			
330/2018	25/01/2018	NIL	NARENDRA KUMAR BAJPAI, RETIRED MEMBER, CUSTOMS EXCISE GOLD (CONTROL) APPELLATE TRIBUNAL	VII CPC- REPRESENTATION AGAINST FIXATION OF NOTIONAL PAY	DR(A)			
331/2018	25/01/2018	D.N. 32173/2017/SEC-XIV	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 17007 OF 2017	DR(J)			
332/2018	25/01/2018	C 1/7/1999	V. SRINIVAS, DY. CLC(CENTRAL)/HOO AND DDO, CGIT, CHENNAI	ALLOTMENT OF NEW GPF ACCOUNT NO. PAO/DGE/CHE N/3309/TRANSFER OF GPF BALANCE IN R/O SHRI L. MANOHAR	Account Section			
333/2018	25/01/2018	E.11017/1/2016-AD(HINDI-4)	DR. SATISH CHANDRA, JT. DIRECTOR	REG. ACQUIREMENT OF	DR(A)			

			(O.L.)	KNOWLEDGE OF HINDI IN 80 PERCENT STAFF				
334	25/0 /20 18	1/20 18	NIL	RITESH SHAH, ASSISTANT MANAGER-FIN, AIR INDIA	SETTLEMENT OF OUR INVOICES	DR(A)	CT	
335	25/0 /20 18	1/20 18	PF/VB/CESTAT/MUM	T. VISWAPRAKAS H, DEPUTY REGISTRAR, CESTAT, MUMBAI	TRANSFER & RELIEVING ORDERS: FORWARDING OF	DR(A)		
336	25/0 /20 18	1/20 18	PF/VB/CESTAT/MUM	T. VISWAPRAKAS H, DEPUTY REGISTRAR, CESTAT, MUMBAI	TRANSFER & RELIEVING ORDERS: FORWARDING OF	DR(A)		
337	25/0 /20 18	1/20 18	NIL	SH. ASHOK JINDAL, MEMBER (J), CESTAT, CHANDIGARH	COMPLETION OF SERVICE RECORD	DR(A)		
338	25/0 /20 18	1/20 18	NIL	DR. DEVENDER SINGH, MEMBER (T), CESTAT, CHANDIGARH	STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR 2017	DR(A)		
339	25/0 /20 18	1/20 18	NIL	RASHID ALI SAIFI, STENO - II	STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR 2017	DR(A)		
340	25/0 /20 18	1/20 18	NIL	K.S.RAMESH, HOO, CESTAT, CHENNAI	WP FILED BY SHRI S. GOPINATH, MTS, CESTAT, KOLKATA BEFORE HON. HIGH COURT	DR(A)		

				OF MADRAS				
341 /20 18	25/0 1/20 18	NIL	MAHESH KUMAR, SR. PS, CESTAT, CHANDIGARH	FORWARDING OF TOUR BILL OF SHRI ASHOK JINDAL, MEMBER (J)	Acc ount Sect ion			
342 /20 18	25/0 1/20 18	NIL	MAHESH KUMAR, SR. PS, CESTAT, CHANDIGARH	FORWARDING OF TOUR BILL OF SHRI ASHOK JINDAL, MEMBER (J)	Acc ount Sect ion			
343 /20 18	25/0 1/20 18	NIL	UMA SHANKAR VERMA, ASSISTANT REGISTRAR, CESTAT, AHMEDABAD	WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	Com pute r Cell			
344 /20 18	25/0 1/20 18	NIL	UMA SHANKAR VERMA, ASSISTANT REGISTRAR, CESTAT, AHMEDABAD	WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	Com pute r Cell			
345 /20 18	25/0 1/20 18	3114/2017/SEC-XIV	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 16856 OF 2017	DR(J)			
346 /20 18	25/0 1/20 18	3114/2017/SEC-XIV	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 16856 OF 2017	DR(J)			
347 /20 18	25/0 1/20 18	NIL	RAJESH KUMAR, PERSONAL ASSISTANT, NARMADA CONTROL AUTHORITY	REQUEST FOR RELEASE OF ARREARS FOR THE DEPUTATION PERIOD REG.	DR(A)			

348	25/0 /20 18	NIL	DEVANAND, S.C.D.	APPLICATION FOR ONE DAY CL AND STATION LEAVE PERMISSION	DR(A)			
349	25/0 /20 18	NIL	DEVANAND, S.C.D.	APPLICATION FOR ONE DAY CL AND STATION LEAVE PERMISSION	DR(A)			
350	25/0 /20 18	NIL	DR. HEMANT S. MODH, COUNSEL FOR THE APPLICANT	APPLICATION FOR ADJUSTMENT OF APPEAL CASES	DR(J)			
351	25/0 /20 18	NIL	ANIL CHOUDHARY, MEMBER (J)	APPLICATION FOR EARNED LEAVE FROM 05 TO 09 FEB, 18	DR(A)			
352	25/0 /20 18	NIL	YAKESH ANAND, HONY. GENERAL SECRETARY, THE BAR ASSOCIATION OF INDIA	RULE OF LAW CONVENTION- 2018 ON JUDICIAL REFORMS	DR(A)			
353	25/0 /20 18	18(1)/MISC/CESTAT/ ALD/2015-PARTII	ROHIT KR. SHUKLA, ASST. REGISTRAR/HO O	CASES PENDING RELATED TO HON. MS. ARCHANA WADHWA, MEMBER (J)	PA			
354	25/0 /20 18	NIL	DEVENDER SINGH, MEMBER (T), CESTAT, CHANDIGARH	CONSTITUTIO N OF SINGLE BENCHES COMPRISING MEMBER (T)- OBJECTIONS REG.	PA			
355	30/0	NIL	L.R. MAURYA,	EVIDENCE OF	Tec			

355	30/0 /20 18		APPELLANT	MANDATORY DEPOSIT	Technical Officer			
356	30/0 /20 18	NIL	L.R. MAURYA, APPELLANT	EVIDENCE OF MANDATORY DEPOSIT	Technical Officer			
357	30/0 /20 18	NIL	RAJESHWER DAYAL, ADVOCATE	APPLICATION FOR THE ADJOURNMENT OF HEARING IN APPEAL NO. ST/50044/2018	DR(J)			
358	30/0 /20 18	NIL	RAJESHWER DAYAL, ADVOCATE	APPLICATION FOR THE ADJOURNMENT OF HEARING	DR(J)			
359	30/0 /20 18	NIL	S. GOPINATH, MTS	PRELIMINARY REPLY TO CHARGE MEMO REG;	DR(A)			
360	30/0 /20 18	SEL- 26/INT/SSC(WR)/2016 /53	ARVIND MADAWA, SECTION OFFICER	NOMINATION OF CANDIDATES FOR THE POST OF COURT MASTER	DR(A)			
361	30/0 /20 18	24/(1)/TFR FILE/CESTAT/ALD 2015	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HO O	TRANSFER OF APPEAL NO. E/661/2012- EX(DB) REG.	Technical Officer			
362	30/0 /20 18	NIL	YAKSHI JAISINGH CHAUHAN, ASST. REGISTRAR	SUBMISSION OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2017 AS ON 01/01/2018	DR(A)			

363 /20 18	30/0 1/20 18	NIL	YAKSHI JAISINGH CHAUHAN, ASST. REGISTRAR	REIMBURSEM ENT OF ULTRASOUND BILL REG.	DR(A)			
364 /20 18	30/0 1/20 18	NIL	SHRADDHA MISHRA, STENOGRAPHE R GR. III	REG. INTIMATION FOR APPLYING FOR CGL 2017 CONDUCTED BY SSC	DR(A)			
365 /20 18	30/0 1/20 18	NIL	SATYENDRA CHANDRA DAS, SPS, CESTAT, AHMEDABAD	REQUEST FOR ADDING MEDICAL ALLOWANCE RS. 1000/- PER MONTH TO MY FAMILY PENSION	DR(A)			
366 /20 18	30/0 1/20 18	NIL	SATYENDRA CHANDRA DAS, SPS, CESTAT, AHMEDABAD	REQUEST FOR ADDING MEDICAL ALLOWANCE RS. 1000/- PER MONTH TO MY FAMILY PENSION	DR(A)			
367 /20 18	30/0 1/20 18	NIL	SHRADDHA MISHRA, STENOGRAPHE R GR. III	REG. INTIMATION FOR FORM APPLIED FOR SSC STENOGRAPHER GR. C & D, 2017	DR(A)			
368 /20 18	30/0 1/20 18	NIL	SHRADDHA MISHRA, STENOGRAPHE R GR. III	REG. INTIMATION FOR FORM APPLIED FOR SSC STENOGRAPHER GR. C & D, 2017	DR(A)			

369 /20 18	30/0 1/20 18	15/06/2017-IFU-III	CHANDAN MISHRA DWIVEDI, DIRECTOR (FIN-REV)	SUBMISSION OF AN ACTION TAKEN REPORT REG. ABOLITION OF POSTS VACANT FOR MORE THAN 05 YRS.	DR(A)			
370 /20 18	30/0 1/20 18	23/ESTT./AR/CESTAT /KOL/02	T.K. SARKAR, DEP. REGISTRAR, CESTAT, KOLKATA	FORWARDING OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2018	DR(A)			
371 /20 18	30/0 1/20 18	67/CESTAT/CAL/2004 /49	T.K. SARKAR, DEPUTY REGISTRAR	FORWARDING OF IMMOVABLE PROPERTY RETURN FOR THE YEAR, 2017 OF SHRI P.K. CHOUDHARY, MEMBER (J)	DR(A)			
372 /20 18	30/0 1/20 18	67/CESTAT/CAL/2004 /49	T.K. SARKAR, DEPUTY REGISTRAR	FORWARDING OF IMMOVABLE PROPERTY RETURN FOR THE YEAR, 2017 OF SHRI P.K. CHOUDHARY, MEMBER (J)	DR(A)			
373 /20 18	30/0 1/20 18	08(4)/S.B./LDC/PF/CE STAT/ALLD/2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HO O	FORWARDING OF APPLICATION IN R/O SHRI SOMBIR, LDC	DR(A)			
374 /20	30/0 1/20	13/PERSN/CAL/CEG AT/98	T.K. SARKAR, DEP	PAY FIXATION ON	DR(A)			

18	18		REGISTRAR	PROMOTION TO THE POST OF SR. PS IN R/O SHRI S. MUKHERJEE, SPS, CESTAT, ALLAHABAD				
375/2018	30/01/2018	13/PERSN/CAL/CEGAT/98	T.K. SARKAR, DEP REGISTRAR	PAY FIXATION ON PROMOTION TO THE POST OF SR. PS IN R/O SHRI S. MUKHERJEE, SPS, CESTAT, ALLAHABAD	DR(A)			
376/2018	30/01/2018	04/CESTAT/HYD/PF/VJ/16/17	KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT, HYDERABAD	INTIMATION REG. LONG LEAVE OF SMT. VANAM JAYASREE, STENO GR. III(ON DEPUTATION)	DR(A)			
377/2018	30/01/2018	11/CESTAT/HYD/ADMIN/15	KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT, HYDERABAD	FORWARDING OF STATEMENT OF IMMOVABLE PROPERTY RETURNS FOR THE YEAR 2017 REG.	DR(A)			
378/2018	31/01/2018	05/CESTAT/BANG/RENT	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	ENHANCEMENT OF RENT AND RENEWAL OF LEASE CUM RENTAL AGREEMENT FOR EXISTING SPACE AND ADDITIONAL SPACE-CESTAT,	DR(A)			

				BANGALORE				
379 /20 18	31/0 1/20 18	05/CESTAT/BANG/R ENT	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	ENHANCEME NT OF RENT AND RENEWAL OF LEASE CUM RENTAL AGREEMENT FOR EXISTING SPACE AND ADDITIONAL SPACE- CESTAT, BANGALORE	DR(A)			
380 /20 18	31/0 1/20 18	NIL	ANIL CHOUDHARY, MEMBER (J), CESTAT, ALLAHABAD	STATION LEAVE PERMISSION	DR(A)			
381 /20 18	31/0 1/20 18	NIL	DEVENDER SINGH, MEMBER (T), CESTAT, CHANDIGARH	REQUEST FOR STATION LEAVE	DR(A)			
382 /20 18	31/0 1/20 18	NIL	ANIL CHOUDHARY, MEMBER (J), CESTAT, ALLAHABAD	STATION LEAVE PERMISSION REG.	DR(A)			
383 /20 18	31/0 1/20 18	NIL	YAKSHI J. CHAUHAN, ASSTT. REGISTRAR	REIMBURSEM ENT OF HANDBAG BILL	DR(A)	CT		
384 /20 18	31/0 1/20 18	NIL	PRAMOD KUMAR, STENO GR. III	STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR 2017	DR(A)			
385 /20 18	31/0 1/20 18	6/10 E/2017-SR	REGIONAL DIRECTOR, STAFF SELECTION COMMISSION	STENOGRAPH ER GR. C & D EXAMINATIO N 2016 FORWARDING	DR(A)			

				OF DOSSIER OF SELECTED CANDIDATE FOR THE POST OF STENOGRAPHER GR. C				
386 /20 18	31/0 1/20 18	A-20(2)/PERS. FILE/ GD-LDC/CHE/2016	K.S. RAMESH, HOO, CESTAT, CHENNAI	REQUEST TO FORWARDING THE DOSSIER OF SHRI GAGANDEEP LDC REG.	DR(A)			
387 /20 18	31/0 1/20 18	01/CESTAT/BANG/S KT	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	FORWARDING OF APPLICATION FOR LTC ADVANCE REG.	Account Section			
388 /20 18	31/0 1/20 18	D-6(1)/WEEKLY DISPATCH OF ORDERS/2014	K.S.RAMESH, ASSISTANT REGISTRAR, CESTAT, CHENNAI	WEEKLY DISPATCH STATEMENT REG.	Computer Cell			
389 /20 18	31/0 1/20 18	NIL	UMA SHANKAR VERMA, ASSISTANT REGISTRAR, CESTAT, AHMEDABAD	WEEKLY DISPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	Computer Cell			
390 /20 18	31/0 1/20 18	NIL	UMA SHANKAR VERMA, ASSISTANT REGISTRAR, CESTAT, AHMEDABAD	WEEKLY DISPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	Computer Cell			
391 /20 18	31/0 1/20 18	37421/2017/SEC	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 706-711 OF 2018	DR(J)			
392	31/0	38651//2017/SC/ELM/	ASSISTANT	CIVIL APPEAL	DR(

/20 18	1/20 18	XIII-B	REGISTRAR, SUPREME COURT OF INDIA	NO. 193 OF 2018	J)			
393 /20 18	31/0 1/20 18	38651//2017/SC/ELM/ XIII-B	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 193 OF 2018	DR(J)			